GOVERNMENT OF INDIA

MINISTRY OF FINANCE

DEPARTMENT OF FINANCIAL SERVICES

**RAJYA SABHA**

**STARRED QUESTION NO. \*155**

**ANSWERED ON 03.12.2019**

**CANCELLATION OF RECRUITMENT EXERCISE BY IRDAI**

\*155. SHRI JAVED ALI KHAN:

Will the Minister of FINANCE

be pleased to state:

1. Whether Insurance Regulatory and Development Authority of India (IRDAI) has cancelled recruitment exercise of February, 2018 in May, 2019 due to irregularities;
2. if so, the reasons therefor;
3. the details of expenditure incurred thereon; and
4. the details of complaints received along with the details of enquiry initiated and responsibility fixed in this regard?

**ANSWER**

THE FINANCE MINISTER

(SMT NIRMALA SITHARAMAN)

**(a) to (d)** : A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF RAJYA SABHA STARRED QUESTION NUMBER \*155 FOR 3RD DECEMBER, 2019 REGARDING CANCELLATION OF RECRUITMENT EXERCISE BY IRDAI TABLED BY SHRI JAVED ALI KHAN, HON’BLE MEMBER OF PARLIAMENT**

**(a) and (b):**As stated by the Insurance Regulatory and Development Authority of India (IRDAI), a recruitment advertisement was issued by them on 16th February 2018. During the recruitment process, it was found that the minimum experience criteria mentioned in the notification did not explicitly specify the sector or area of work in which work experience was required. This led to some candidates without useful experience being considered for further stages of recruitment process. Accordingly, to maintain transparency and fairness, and to avoid possible future litigation, IRDAI cancelled the recruitment exercise vide notice dated 20.05.2019, as IRDAI reserves the right to cancel the recruitment at any stage of the process.

**(c):**The expenditure incurred in the process, including advertisement, conducting of written examination and evaluation of answer scripts, was about Rs. 22.47 lakh.

**(d):**IRDAI have informed that they had received some complaints related to, *inter-alia***,** experience criteria, lowering of maximum age, re-allocation of unfilled vacancies, pattern of questions in written examination, rejection of application due to late receipt, reservation of posts and rosters. Further, IRDAI have stated that the recruitment process was cancelled due to the reasons as stated above and as such no inquiry was necessitated.

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